BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH **AHMEDABAD**

IA 328/2017 in C.P. (I.B) No. 53/7/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2017

Name of the Company:

ABG shipyard Ltd.

(Through IRP Sundaresh Bhat)

V/s.

ICICI Bank Ltd. & Ors.

Section of the Companies Act:

Section 19 of the Insolvency and Bankruptcy

Code

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

1. MAULIK NANATI 1/6 NANAVATI, G. Co.

2. Lila t. Bhaya Advolate Respondent No. 2

ORDER

Learned Advocate Mr. Maulik Nanavati i/b Nanavati & Co. present for Applicant. Learned Advocate Ms. Lilu K Bhaya present for Respondent (MGVCL) in IA 328/2017.

Learned Advocate Ms. Lilu K Bhaya filed Vakalatnama for Respondent (MGVCL).

Respondent shall file its objections, if any, serving copy in advance to other side on or before 03.11.2017.

List the matter on 03.11.2017 for hearing.

MANORAMA KUMARI MEMBER JUDICIAL

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 25th day of October, 2017.